

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

Item No. 107  
**(IB)-265(PB)/2020**

**IN THE MATTER OF:**

Sanjay Jain

.... Petitioner

v.

Saha Infratech Pvt. Ltd.

.... Respondent

**Order under Section 9 of IBC**

**Order delivered on 16.03.2020**

**Coram:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

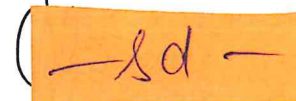
For the applicant:-

**ORDER**

List on 23.04.2020.



(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)

16.03.2020  
Aarti Makker